

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 17<sup>th</sup> April, 2023

Hon'ble Mr. Justice Aparesh Kumar Singh, Judge, High Court of Jharkhand has assumed charge of the Office of the Chief Justice of the High Court of Tripura on 17<sup>th</sup> day of April, 2023 at 11:30 am in pursuance of the Notification No.K-13035/02/2023-US.I, dated 11<sup>th</sup> April, 2023 issued by the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division).

By order,  
Sd/-  
**(V. Pandey)**  
Registrar General

**No.F. 68(4)-HC/2023/10250-328**

**the 17<sup>th</sup> April, 2023**

Copy to:-

1. The Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi. This has a reference to the Notification No.K-13035/02/2023-US.I, dated 11<sup>th</sup> April, 2023;
2. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
3. The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi. This has a reference to the Notification No.K-13035/02/2023-US.I, dated 11<sup>th</sup> April, 2023;
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
5. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
6. The Chief Secretary to the Government of Tripura, Agartala;
7. The Secretary to the Governor of Tripura, Agartala;
8. The Secretary to the Chief Minister, Tripura, Agartala;
9. The Registrar Generals, all High Courts;
10. The Registrar General, High Court of Jharkhand, Ranchi;
11. The Secretary, Tripura High Court Bar Association, Agartala;

12. The Secretary, Tripura Bar Association, Agartala;
13. The Accountant General (A&E), Tripura, Agartala with a copy of the Notification No.K-13035/02/2023-US.I, dated 11<sup>th</sup> April, 2023 for information and necessary action;
14. The Director, National Judicial Academy, Bhopal, Madhya Pradesh;
15. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
16. The Director, Tripura Judicial Academy, Agartala;
17. The LR & Secretary, Law Department, Government of Tripura, Agartala;
18. The Registrar (Vigilance), High Court of Tripura, Agartala;
19. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
20. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
21. The Registrar (Judicial), High Court of Tripura, Agartala;
22. The Secretary, High Court Legal Services Committee, Agartala;
23. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
24. The Joint Registrar, High Court of Tripura, Agartala;
25. All the Deputy Registrars, High Court of Tripura, Agartala;
26. The Chief Librarian, High Court of Tripura, Agartala;
27. The Sr. Deputy Accountant General (A & E), Tripura, Agartala with a copy of the Notification No.K-13035/02/2023-US.I, dated 11<sup>th</sup> April, 2023;
28. All the Assistant Registrars, High Court of Tripura, Agartala;
29. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura;
30. The Superintendent (Establishment/Accounts) High Court of Tripura, Agartala with a copy of the Notification No.K-13035/02/2023-US.I, dated 11<sup>th</sup> April, 2023;
31. Concerned File(s).

**Registrar General**